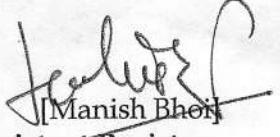


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 05/01/2026 TO 08/01/2026
[09/01/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"Guwahati" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"Ranchi" Bench (Physical)	Shri George Mathan, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Physical Court Hearing at 10.30 A.M.)	Physical Hearing at ITAT, Ranchi
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.2
"C" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.3
"Patna" (SMC & Division) Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)	Court Room No.3

- Note : 1. "A" Bench & "SMC" Bench of ITAT, Kolkata will not function during this week.
2. Cuttack Bench will not function during this week.


Manish Bhoi
Assistant Registrar
01/01/2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 05-JANUARY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1274/KOL/2024	2016-2017	[A] JHV STEELS LTD.	
2	ITA 1303/KOL/2024	2012-2013	[A] JOYGURU COMMOTRADE PVT. LTD.	
3	ITA 1646/KOL/2024	2016-17	[D] TANDEM COMMERCIAL PRIVATE LIMITED	
4	ITA 1647/KOL/2024	2017-18	[D] TANDEM COMMERCIAL PRIVATE LIMITED	
5	ITA 2241/KOL/2024	2013-14	[D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED	
6	ITA 2242/KOL/2024	2014-15	[D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED	
7	ITA 2243/KOL/2024	2017-18	[D] HI-TECH CIVIL INFRASTRUCTURE PRIVATE LIMITED	
8	ITA 14/KOL/2025	2015-2016	[A] GUNMALA DEVI JAIN	
9	ITA 901/KOL/2025	2017-18	[D] GINZA INDUSTRIES LIMITED	
10	ITA 902/KOL/2025	2018-19	[D] GINZA INDUSTRIES LIMITED	
11	CO 81/KOL/2025	2018-19	[A] GINZA INDUSTRIES LIMITED	
12	ITA 1430/KOL/2025	2019-20	[A] GOPAL BANIK	
13	ITA 1979/KOL/2025	2014-2015	[A] KAMALKUNJ COMMERCIAL PVT. LTD.	


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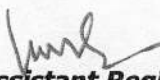
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 06-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2487/KOL/2024	2018	[D] IMAX INFRASTRUCTURE PRIVATE LIMITED	
2	ITA 1453/KOL/2025	2014-2015	[A] JAY SHREE TEA & INDUSTRIES LTD.	
3	ITA 1950/KOL/2025	2020-2021	[A] KESAB COOMAR	
4	ITA 2097/KOL/2025	2009-2010	[A] JOYPRIT PLASTIC DEALERS PVT. LTD.	
5	ITA 2283/KOL/2025	2011-2012	[A] GODAWARI COMMERCE PVT. LTD.	
6	ITA 2337/KOL/2025	2013-14	[D] KAMMNA AUTOPART SALES PRIVATE LIMITED	
7	ITA 2338/KOL/2025	2015-16	[A] JALPAIGURI ZILLA REGULATED MARKETING COMMITTEE	
8	ITA 2488/KOL/2025	2012-2013	[A] HAPPY HOMES & HOUSES PVT. LTD.	
9	ITA 2489/KOL/2025	1997-1998	[A] GOURI SHANKAR JAIN HUF	
10	ITA 2497/KOL/2025	2023-24	[D] GREYFORCE INDUSTRIES LIMITED	


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01-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 07-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 683/KOL/2018	2010-11	[A] M/S. STEPHENS FINANCIAL SERVICES PRIVATE LIMITED	
2	ITA 1180/KOL/2023	2012-13	[D] MILESTONE FINSTOCK PVT. LTD.	
3	ITA 1658/KOL/2024	2019-2020	[A] UCO BANK	
4	ITA 2314/KOL/2024	2017-18	[A] ALLBRIGHT ELECTRICALS PVT. LTD	
5	ITA 675/KOL/2025	2018-19	[A] JK TYRE & INDUSTRIES LTD.	
6	ITA 708/KOL/2025	2013-14	[A] M/S. JAGMAG MERCANTILES PRIVATE LIMITED.	
7	ITA 709/KOL/2025	2014-15	[A] M/S. JAGMAG MERCANTILES PRIVATE LIMITED	
8	ITA 1026/KOL/2025	2017-2018	[A] HIRAMOTI NIRMAN PRIVATE LTD.	
9	ITA 1481/KOL/2025	2013-14	[A] INDROJIT SAMANTA	
10	ITA 1540/KOL/2025	2017-2018	[A] JAYANTA DAS	
11	ITA 1672/KOL/2025	2018-2019	[A] HETIA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
12	ITA 2217/KOL/2025	2019-20	[A] JAIDEEP HALWASIYA	


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01-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

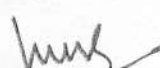
CAUSE LIST OF B BENCH FOR 08-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

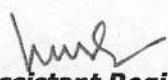
GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 141/KOL/2024	2016-17	[A] BINA DEVI JAIN	
2	ITA 247/KOL/2024	2018-19	[D] SACHIN ARVIND MEHTA	
3	ITA 1685/KOL/2025	2018-19	[D] GAGAN FERROTECH LIMITED	
4	ITA 1686/KOL/2025	2019-20	[D] GAGAN FERROTECH LIMITED	
5	ITA 1687/KOL/2025	2021-22	[D] GAGAN FERROTECH LIMITED	
6	ITA 1981/KOL/2025	2020-21	[D] JUGAL KISHORE BHAGAT	
7	ITA 2013/KOL/2025	2017-2018	[A] HALDIA IOC EMPLOYEES WELFARE CO-OPERATIVE CREDIT SOCIETY LTD.	
8	ITA 2014/KOL/2025	2022-2023	[A] HALDIA IOC EMPLOYEES WELFARE CO-OPERATIVE CREDIT SOCIETY LTD.	
9	ITA 2523/KOL/2025	2007-08	[D] M/S JKS INDIA HOLDINGS LIMITED	
10	ITA 2524/KOL/2025	2007-08	[D] M/S JKS INFRASTRUCTURE PRIVATE LIMITED	


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01-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 05-JANUARY-2026 (MONDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 90/KOL/2024	2014-2015	[A] MINU KYAL	
2	IT(SS)A 89/KOL/2024	2013-2014	[A] MINU KYAL	
3	IT(SS)A 91/KOL/2024	2015-2016	[A] MINU KYAL	
4	ITA 673/KOL/2022	2012-2013	[D] M/S. ASHIKA STOCK BROKING LTD.	
5	ITA 7/KOL/2024	2017-18	[A] KARTICK SHAW	
6	ITA 529/KOL/2024	2017-18	[A] TAPAN GHAR	
7	ITA 717/KOL/2024	2017-18	[A] ANAND GUINEA MAKER PVT. LTD.	
8	ITA 888/KOL/2024	2015-16	[A] INTERNATIONAL SEAPORT (HALDIA) PVT. LTD.	
9	ITA 1066/KOL/2024	2010-2011	[A] RANISATI STOKISTS PVT. LTD. NOW, MERGED WITH MOTOREX FINANCE PVT. LTD.	
10	ITA 1388/KOL/2024	2011-2012	[A] RITA DAS	
11	ITA 1389/KOL/2024	2011-2012	[A] RITA DAS	
12	ITA 1794/KOL/2025	2018-2019	[A] NUTAN SARADA HIMGHAR	


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02-Jan-2026

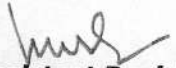
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 06-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1447/KOL/2025	2013-2014	[A] MALDA WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD.	
2	ITA 1448/KOL/2025	2014-2015	[A] MALDA WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD.	
3	ITA 1449/KOL/2025	2015-2016	[A] MALDA WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD.	
4	ITA 1450/KOL/2025	2016-2017	[A] MALDA WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD.	
5	ITA 1451/KOL/2025	2017-2018	[A] MALDA WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD.	
6	ITA 2223/KOL/2025	2012-13	[D] HIMADRI SPECIALITY CHEMICAL LIMITED	
7	ITA 2458/KOL/2025	2015-16	[A] NAVNEEL ISPAT PRIVATE LIMITED	
8	ITA 2460/KOL/2025	2015-2016	[A] MANISH AGARWAL	
9	ITA 2461/KOL/2025	2016-2017	[A] MANISH AGARWAL	
10	ITA 2462/KOL/2025	2018-2019	[A] MANISH AGARWAL	
11	ITA 2470/KOL/2025	2015-16	[A] MAPEX INFRASTRUCTURE PRIVATE LIMITED	
12	ITA 2490/KOL/2025	2017-18	[A] MAPEX INFRASTRUCTURE PRIVATE LIMITED	
13	ITA 2491/KOL/2025	2018-19	[A] MAPEX INFRASTRUCTURE PRIVATE LIMITED	
14	ITA 2492/KOL/2025	2020-21	[A] MAPEX INFRASTRUCTURE PRIVATE LIMITED	
15	ITA 2493/KOL/2025	2023-24	[A] MANJU TIWARI	
16	ITA 2496/KOL/2025	N.A.	[A] MISSION TABLE TENNIS DEVELOPMENT TRUST	


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02-Jan-2026

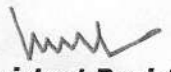
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 07-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1510/KOL/2019	2015-16	[D] M/S LANDIS + GYR AG	
2	ITA 5/KOL/2020	2016-17	[D] LANDIS GYR AG	
3	ITA 415/KOL/2023	2016-17	[A] SARITA RATHI	
4	ITA 1604/KOL/2024	2020-2021	[A] TATA CONSUMER PRODUCTS LIMITED	
5	ITA 1913/KOL/2024	2017-18	[D] MISSION VYAPAAR PRIVATE LIMITED	
6	ITA 2478/KOL/2024	2012-13	[D] TRIBUTE TRADING & FINANCE LIMITED	
7	CO 58/KOL/2025	2012-13	[A] TRIBUTE TRADING AND FINANCE LIMITED	
8	ITA 1769/KOL/2025	2017-2018	[A] MEHERUNNIGER BEGAM	
9	ITA 2127/KOL/2025	2013-2014	[A] MESCAB INDIA PRIVATE LIMITED	
10	ITA 2128/KOL/2025	2014-2015	[A] MESCAB INDIA PVT. LTD.	
11	ITA 2516/KOL/2025	2018-2019	[A] OMKARA POLYPLAST PVT. LTD.	


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02-Jan-2026

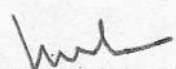
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 08-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 556/KOL/2022	2018-2019	[A] INDIAN EXPLOSIVES PVT. LTD.	
2	ITA 2578/KOL/2024	2021-22	[A] INDIAN EXPLOSIVES PRIVATE LIMITED	
3	ITA 2001/KOL/2024	2020-21	[A] INDIAN EXPLOSIVES PRIVATE LIMITED	
4	ITA 2003/KOL/2024	2020-21	[A] GE HEALTHCARE GLOBAL PRIVATE LIMITED	
5	ITA 1279/KOL/2025	2012-2013	[A] MATASHREE BARTER PVT. LTD.	
6	ITA 1510/KOL/2025	2016-2017	[A] NM ESTATES PRIVATE LIMITED	
7	ITA 1511/KOL/2025	2017-2018	[A] NM ESTATES PRIVATE LIMITED	
8	ITA 1512/KOL/2025	2018-2019	[A] NM ESTATES PRIVATE LIMITED	
9	ITA 1573/KOL/2025	2017-2018	[A] NABAGRAM PROPLES CO-OPERATIVE CREDIT BANK LTD.	
10	ITA 2525/KOL/2025	2015-2016	[A] NIGHTANGLE MERCHANTILE PVT. LTD.	
11	ITA 2532/KOL/2025	2022-2023	[A] MALLIK SAKILA	


Assistant Registrar
02-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 05-JANUARY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID =RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 68/KOL/2025	2013-2014	[A] RUNGTA PROJECTS LIMITED	
2	IT(SS)A 69/KOL/2025	2014-2015	[A] RUNGTA PROJECTS LIMITED	
3	IT(SS)A 70/KOL/2025	2015-2016	[A] RUNGTA PROJECTS LIMITED	
4	ITA 1106/KOL/2025	2016-2017	[A] RUNGTA PROJECTS LIMITED	
5	ITA 1369/KOL/2025	2021-2022	[A] RADHA KOTHARI	
6	ITA 1370/KOL/2025	2022-2023	[A] PARESH AJMERA	
7	ITA 1406/KOL/2017	2012-13	[A] SHETH COMMERCIAL CO.	
8	ITA 1474/KOL/2025	2019-2020	[D] . RELYABLE FINANCE AND INVESTMENT SOLUTIONS PRIVATE LIMITED	
9	ITA 2393/KOL/2018	2000-01	[D] CFL CAPITAL FINANCIAL SERVICES LTD.	
10	ITA 2394/KOL/2018	2003-04	[D] CFL CAPITAL FINANCIAL SERVICES LTD.	
11	ITA 2395/KOL/2018	2005-06	[D] CFL CAPITAL FINANCIAL SERVICES LTD.	
12	ITA 2446/KOL/2025	2020-21	[A] SD RAI PRAYAS EDUCATIONAL TRUST	
13	ITA 2447/KOL/2025	2014-2015	[D] SAHARA INDIA FIELD WORKERS WELFARE TRUST	
14	ITA 2448/KOL/2025	2021-22	[D] WOW MOMO FOODS PRIVATE LIMITED	
15	ITA 2450/KOL/2025	2022-2023	[A] PANCHAM MARKETIERS PVT. LTD.	
16	ITA 2455/KOL/2025	2018-2019	[A] WOW MOMO FOODS PRIVATE LIMITED	
17	ITA 2456/KOL/2025	2021-2022	[A] WOW MOMO FOODS PRIVATE LIMITED	

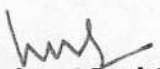

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01-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 06-JANUARY-2026 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2**GOOGLE MEETING ID =RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1984/KOL/2025	2012-2013	[A] VALUE PLUS RETAIL PRIVATE LIMITED	
2	ITA 2123/KOL/2025	2015-2016	[A] RAMESH CHOWDHURY	
3	ITA 2463/KOL/2025	2015-16	[A] SUYASH AGARWAL	
4	ITA 2464/KOL/2025	2016-17	[A] SUYASH AGARWAL	
5	ITA 2465/KOL/2025	2017-18	[A] SUYASH AGARWAL	
6	ITA 2466/KOL/2025	2018-19	[A] SUYASH AGARWAL	
7	ITA 2467/KOL/2025	2019-20	[A] SUYASH AGARWAL	
8	ITA 2468/KOL/2025	2020-21	[A] SUYASH AGARWAL	
9	ITA 2469/KOL/2025	2021-22	[A] SUYASH AGARWAL	
10	ITA 2471/KOL/2025	2019-20	[A] RAJIV PODDAR	
11	ITA 2472/KOL/2025	2017-18	[A] SANDHYA DAS	
12	ITA 2475/KOL/2025	2022-23	[A] TAGORE EDUCATION & RURAL DEVELOPMENT TRUST	
13	ITA 2476/KOL/2025	2018-19	[D] WOW MOMO FOODS PRIVATE LIMITED	
14	ITA 2478/KOL/2025	2012-13	[D] SALASAR SERVICES INSURANCE BROKRES PVT LTD	
15	ITA 2480/KOL/2025	2015-2016	[D] TRIPURA CRICKET ASSOCIATION	
16	ITA 2482/KOL/2025	2016-2017	[A] RAMAUTAR SARAF (HUF)	
17	ITA 2483/KOL/2025	2012-2013	[A] SANDIP JHUNJHUNWALA	
18	ITA 2486/KOL/2025	2015-2016	[A] UNISYS SOFTWARE AND HOLDING INDUSTRIES LTD.	
19	ITA 2494/KOL/2025	2025-26	[A] SRJB MEMORIAL TRUST	
20	ITA 2495/KOL/2025	2020-21	[A] S D RAI PRAYAS EDUCATIONAL TRUST	


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01-Jan-2026

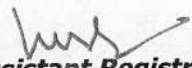
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 07-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID = RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1077/KOL/2025	2015-2016	[A] PALANHAR DISTRIBUTORS PRIVATE LIMITED	
2	ITA 1409/KOL/2023	2012-13	[A] PARAMA CONSTRUCTION PVT. LTD.	
3	ITA 1454/KOL/2025	2014-15	[D] SAPPHIRE GLOBAL FINANCE (P) LTD	
4	ITA 1506/KOL/2025	2015-16	[D] SAPPHIRE GLOBAL FINANCE PRIVATE LIMITED	
5	ITA 1590/KOL/2025	2016-17	[D] SAPPHIRE GLOBAL FINANCE PRIVATE LIMITED	
6	ITA 2081/KOL/2025	2008-2009	[A] SILKINA COMMODEAL PVT. LTD.	
7	ITA 2087/KOL/2025	2015-16	[D] SNOWFALL COMMOTRADE PVT LTD	
8	ITA 2498/KOL/2025	2009-2010	[A] WESTWELL IRON & STEEL PVT. LTD.	
9	ITA 2500/KOL/2025	2012-2013	[A] VIJAYA MOTELS PVT. LTD.	
10	ITA 2517/KOL/2025	2014-2015	[A] RAJWADA GROUP	
11	ITA 2518/KOL/2025	2015-2016	[A] RAJWADA GROUP	
12	ITA 2520/KOL/2025	2021-2022	[A] M/S. SAMRIDDH WIRE PRODUCTS PVT. LTD.	
13	ITA 757/KOL/2025	2013-2014	[A] SUBHASH KANDOI	


Assistant Registrar
01-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 08-JANUARY-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID =RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 49/KOL/2025	2016-2017	[A] TRIDIB CHAKRAVARTY	
2	IT(SS)A 75/KOL/2025	2018-2019	[A] SUNDARAM ALLOYS LIMITED	
3	ITA 1738/KOL/2025	2012-2013	[A] SAURAV TRADECOM PVT. LTD.	
4	ITA 1810/KOL/2025	2013-14	[A] VIKASH AGARWAL	
5	ITA 1882/KOL/2025	2017-2018	[A] SURENDRA PRASAD CHAURASIA	
6	ITA 1996/KOL/2025	2014	[D] RISHI CREDIT & INDUSTRIES PVT. LTD.	
7	ITA 2094/KOL/2025	2017-2018	[A] SAKTINAGAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
8	ITA 2413/KOL/2025	2015-2016	[A] SWAPAN BHATTACHARYA	
9	ITA 2522/KOL/2025	2022	[D] M/S. RIGMADIRAPPA INVESTMENTS PVT. LTD.	
10	ITA 2531/KOL/2025	2023-2024	[A] RAJENDRA SETHIA	
11	ITA 490/KOL/2023	2017-18	[A] NEW TOWN TELECOM INFRATRUCTURE DEV. COMP. LTD	
12	ITA 573/KOL/2025	2012-2013	[A] SE SEC & ECO RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
13	ITA 574/KOL/2025	2018-2019	[A] SE SEC & ECO RAILWAYS EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
14	ITA 575/KOL/2025	2020-2021	[A] SE SEC & ECO RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
15	ITA 783/KOL/2025	2011-12	[A] SIMPLEX VINCOM PRIVATE LIMITED	


Assistant Registrar
01-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 08-JANUARY-2026 (THURSDAY)

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	936	KOL	2025	2014-15	[A] KIRAN VYAPAR LIMITED	B
2	ITA	937	KOL	2025	2015-16	[A] KIRAN VYAPAR LIMITED	B

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	IT(SS)A	31	KOL	2025	2020-21	[D] RLJ POLYFAB PVT LTD	D
2	IT(SS)A	32	KOL	2025	2020	[D] RLJ CONCAST PRIVATE LIMITED	D


Assistant Registrar
02-Jan-2026